

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 112/BB/2017	-	Admission	2(41)	Renesas Electronics India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ARJUN NA 8050324024	PETITIONER	NA Arjun.

**ORDER**

Matter is listed today for admission. PCS for petitioner is present. He is directed to file a memo that company can maintain this application under first proviso to Sec 2(41) and also giving reason. List it on 21/09/2017.

  
**MEMBER(J)**

  
**MEMBER(T)**